

(vi) Shri Rajveer (Raju Bhaiya) Singh

No.7101**Legislative Branch-I****Statutory Resolution**

The following Statutory Resolution has been admitted:-

From whom received	Ministry/ Department	Text of Resolution
Smt. Nirmala Sitharaman	Finance	In pursuance of Section 8A(1) of the Customs Tariff Act 1975, this House hereby approves of notification No. 40/2023-Customs, dated 30 th June, 2023 [G.S.R 469 (E) dated 30 th June, 2023] and notification No. 43/2023-Customs dated 1 st July, 2023 [G.S.R 473 (E) dated 1 st July, 2023] which seeks to amend the First Schedule of the Customs Tariff Act in order to increase Import duty on Liquified Petroleum Gas (LPG), Propane and Butane.

No.7102**Parliament Security Service, PH****Security Arrangements in Parliament House Complex**

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

No.7103**Parliament Security Service, PH****Entry regulations into the Central Hall, Parliament House**

Entry in Parliament House and Central Hall is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by the Hon'ble Members of Parliament. This is an essential requirement in the interest of the